

NATIONAL COMPANY LAW TRIBUNAL
COURT-V, MUMBAI BENCH

230. IA/3464/2022 IA/5234/2023 IA/5375/2023 IA/5582/2023 IA/210/2024
IA/211/2024 IA/212/2024 IA/1034/2024 IA/1332/2022 IA/616/2024 IA/1357/2022 In
C.P. (IB)/498(MB)2021

IN THE MATTER OF

Moon Star Securities Trading & Finance Co.Ltd ... Petitioner

VS

Raghuleela Builders Pvt.Ltd ... Respondent

U/s 7 of the Insolvency and Bankruptcy Code, 2016

Order Delivered on 21.06.2024

CORAM:

MS. REETA KOHLI,
MEMBER (J)

MS. MADHU SINHA,
MEMBER (T)

Appearance through VC/Physical/Hybrid Mode:

For the Petitioner:

For the Respondent:

ORDER

IA/3464/2022 & IA 5582/2023 – Adjourned to 06.08.2024.

IA 5234/2023, IA 5357/2023, IA 210/2024, IA 211/2024, IA 212/2024 –

Adjourned to **05.08.2024.**

IA 1034/2024, IA 616/2024, IA 1357/2022 – Adjourned to 23.07.2024.

IA 1332/2022 – Adjourned to 26.07.2024.

Sd/-
MADHU SINHA
Member(Technical)

Sd/-
REETA KOHLI
Member(Judicial)

/Manish Tiwari/